NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/26/2016

NAME OF THE PETITIONER(S)

: S. Ramaniklal Pandia & another

NAME OF THE RESPONDENT(S)

: United Pharma (India) Private Limited & 4 others

UNDER SECTION

:397/398

S.No.	Name (in Capital)	Represented by	Signature
0	FOR TIKEBHASKAR PRIYADARSHINIEN SHWETHA VASUDEVAN	counsel for the Petitioners	Iwellia
2	FOR HARI SHANKARM		

ORDER

Ms N Priyadarshini, counsel for petitioners present. Shri Sandeep Kumar, counsel for respondents present. Both the counsel prayed time for reporting the final outcome of the settlement talks between the parties. Time enlarged at request. Put up on <u>02.06.2017 at 10.30 A.M.</u>

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)